

	<i>(Rs. in crores)</i>
9. Indian Rare Earths Ltd.	13.50
10. Marine Products (Export Development Authority)	16.00
11. Export Promotion Zones, Continuing schemes), Cochin	4.76
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TOTAL	408.79
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[*Translation*]

Contracts with Multinational Companies in Non-priority Sector

*39. SHRI HARISH RAWAT: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are considering the question of terminating the contracts with multinationals functioning in collaboration with Indian companies in the non-priority sector; and

(b) if so, the time by which such contracts are proposed to be terminated?

THE MINISTER INDUSTRY (SHRI AJIT SINGH) : (a) and (b). No, Sir, Action to terminate any existing foreign collaboration approval can normally be taken only if there is any violation of the terms/conditions of the collaboration approval granted by the Government in view of the contractual nature of the foreign collaboration tie-ups.

[*English*]

Priority Sections for Electrification

*40. SHRI ANADI CHARAN DAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to review the priority sections for electrification on railways; and

(b) if so, the details therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). Future Programme of electrification on Indian Railways is under review by a Committee in April, 1989.

Setting up of Sub-centre of Central Tool Room and Training Centre

36. SHRI ANADI CHARAN DAS: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have approved the setting-up of a sub-centre of the Central Tool Room and Training Centre at Bhubaneswar and have also decided to finance it with the assistance from Danish Government;

(b) if so, the amount of assistance received/anticipated and the action taken to expedite the assistance;

(c) whether Government are contemplating to convert the sub-centre into a full fledged tool room for industrial growth of the State; and